

**HIGH COURT OF TRIPURA  
AGARTALA**

**C I R C U L A R**

**Dated, Agartala, the 7<sup>th</sup> August, 2018**

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the following Committee for calculation of required Judge strength for the Subordinate Courts in Tripura strictly in terms of the methodology suggested by the NCMSC in its interim report towards implementation of the directions of the Hon'ble Supreme Court of India in Criminal Appeal Nos. 254-262 of 2012 (Imtiyaz Ahmed Vs. State of UP & others) on 02.01.2017.

- |            |   |          |                 |
|------------|---|----------|-----------------|
| <b>01.</b> | <b>Hon'ble Mr. Justice S. Talapatra</b> | <b>-</b> | <b>Chairman</b> |
|            | <b>Judge, High Court of Tripura</b>     |          |                 |
| <b>02.</b> | <b>Hon'ble Mr. Justice A. Lodh</b>      | <b>-</b> | <b>Member</b>   |
|            | <b>Judge, High Court of Tripura</b>     |          |                 |
| <b>03.</b> | <b>Registrar General</b>                | <b>-</b> | <b>Member</b>   |
| <b>04.</b> | <b>Registrar (Vigilance)</b>            | <b>-</b> | <b>Member</b>   |
| <b>05.</b> | <b>Registrar (Judicial)</b>             | <b>-</b> | <b>Member</b>   |

**This is issued in partial modification of the earlier Notification No.F.44(11)(a)-HC/2017/6910, dated 07.04.2017 of this High Court.**

**By Order**

**Sd/-**

**(S.G. Chattopadhyay)**  
**Registrar General**

**No.F.44(11)-HC/2018/13039-62 Dated, Agartala, the 7<sup>th</sup> August, 2018**

**Copy to:-**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The LR & Secretary, Law, Government of Tripura, Agartala;
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The Registrar (Judicial), High Court of Tripura, Agartala;
7. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
8. The Joint Registrar, High Court of Tripura, Agartala;
9. All Deputy Registrars, High Court of Tripura, Agartala;
10. The Chief Librarian, High Court of Tripura, Agartala;
11. All Assistant Registrars, High Court of Tripura, Agartala;
12. The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court of Tripura;
13. Order File No.44(11)(a)-HC/2018.



**Registrar General**